



1

MCC-1067-2025

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SURESH KUMAR KAIT,  
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VIVEK JAIN

ON THE 8<sup>th</sup> OF MAY, 2025

MISC. CIVIL CASE No. 1067 of 2025

*RAM KIHUN YADAV*

*Versus*

*LOKENDRA SINGH*

.....  
Appearance:

*Shri S.K. Mishra - Advocate for applicant.*  
.....

ORDER

*Per. Hon'ble Shri Justice Suresh Kumar Kait, Chief Justice*

This is an application for restoration of M.P. No.4132/2024 which was dismissed for non-compliance of peremptory order dated 21.01.2025.

For the reasons stated in the application, this MCC is allowed.

Accordingly, M.P. No.4132/2024 is restored to its original number.

(SURESH KUMAR KAIT)  
CHIEF JUSTICE

(VIVEK JAIN)  
JUDGE

Biswal